

F.No. 01(03)/ Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 20.09.2021

ORDER NO. 126 of 2021

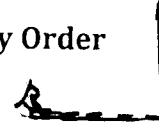
Hon'ble President is pleased to order the sitting commencing from **04.10.2021** to **31.12.2021** for **CESTAT, Allahabad** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 06.10.2021 to 08.10.2021 and from 15.11.2021 to 18.11.2021 Afternoon	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
From 04.10.2021 to 05.10.2021, from 11.10.2021 to 12.11.2021 and from 22.11.2021 to 31.12.2021	As may be constituted from time to time by separate order	---

Note:

1. From 06.10.2021 to 08.10.2021 and from 15.11.2021 to 18.11.2021, if the Hon'ble President is on leave/tour/Chamber work, Sh. Anil Choudhary, Member (Judicial) and in whose absence Ms. Rachna Gupta, Member (Judicial) will sit in the Division Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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SPS to Hon'ble President/Hon'ble Member/P.A. to Registrar/Deputy Registrar/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar